

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:89
ANSWERED ON:01.12.2004
ASSURANCE PENDING IMPLEMENTATION
Vijay Krishna Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether assurance given to Unstarred Question No. 237 has been pending implementation since November 20, 2002; and
(b) if so, the reasons for the delay in fulfilling the assurance and by when the same will be fulfilled?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): The question relates to letters written by MPs to CVC regarding corruption in Kendriya Bhandar. To take a decision in the matter, it was found necessary to consult the CVC and the Anti-Corruption Branch of Delhi Police who has further referred the matter to CBI. Since consultations with a number of agencies are necessary, it is taking some time to take a final decision. The matter is being pursued.